

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF FEBRUARY-2020.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF FEBRUARY		DISPOSAL FOR THE MONTH OF FEBRUARY			PENDENCY AS ON 01.03.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER		
1	High Court of Karnataka		33	9	0	7	0	0	536	5 Months 12 days
DISTRICT JUDICIARY										
1	BENGALURU CITY	LXXXII Addl.City Civil and Sesiions Judge, Bengaluru City.	535	29	9	24	13	0	536	4 Year 3 days
		LXXXIII Addl. City Civil and Sesiions Judge, Bengaluru City.	573	39	18	24	2	0	604	1 Year 2 Months 25 days
		LII Addl. City Civil and Sesiions Judge, Bengaluru City.	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sesiions Court Bagalkot	3	6	11	0	0	0	20	-
3	BELAGAVI	Prl.District & Sesiions Court, Belagavi	16	3	7	1	0	0	25	06 Years 02 Months 02 Days
4	BALLARI	Prl. District and Sesiions Judge, Ballari.	0	0	0	0	0	0	0	-
		IV Addl. District & Sesiions Judge, (Commercial Court),BALLARI	348	31	2	10	1	0	370	8 months 12 Days
5	BENGALURU RURAL	I Addl. District & Sesiions Judge, Bengaluru Rural	121	17	0	4	0	0	134	9 Months 15 days
6	BIDAR	Prl.District & Sesiions Court, Bidar	390	37	285	17	0	0	695	2 Years 6 Months 12days

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7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	2	0	2	0	0	0	4	-
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	0	0	0	0	0	0	0	-
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	21	6	9	0	0	0	36	-
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	2	0	0	0	0	0	2	-
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	86	231	0	4	0	0	313	1 Year 7 Months 17 days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	152	229	19	7	0	0	393	1 year 10 Months 11 Days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	0	16	5	0	0	0	21	-
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	108	62	2	2	0	0	170	1 Month 16 Days
14	GADAG	Addl. District & Sessions Court, Gadag	20	8	0	1	0	0	27	1 Year 3 months 5 Days
15	HASSAN	Prl.District & Sessions Judge, Hassan	5	2	22	0	0	0	29	-
16	HAVERI	Prl.District and Sessions Court Haveri	1	5	0	0	0	0	6	-
17	KALABURAGI	Prl District judge, Commercial Court Kalaburagi	27	3	2	0	2	0	30	-
18	KODAGU	I Addl. District & Sessions Judge	7	16	13	0	0	0	36	-

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19	KOLAR	Prl.District & Sessions Judge, Kolar	3	1	25	0	0	0	29	-
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	6	0	3	0	0	0	9	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	2	0	1	0	0	0	3	-
22	MYSURU	Prl.District & Sessions Court, Mysuru	3	1	0	1	0	0	3	2 Months 11 days
		II Addl. District & Sessions Court, Mysuru	79	59	32	4	0	0	166	2 Years 3 Months 24 Days
23	RAICHUR	Prl.District & Sessions Court, Raichur	2	1	0	0	0	0	3	-
24	RAMANAGARA	Prl.District & Sessions Court	1	0	0	0	0	0	1	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	5	11	11	1	0	12	14	7 Years 6 months 17 days
		II Addl.District & Sessions Court, Shivamogga.	3	5	0	1	0	0	7	25 Days
		III Addl.District & Sessions Court, Shivamogga.	2	7	0	0	0	0	9	-
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	0	0	0	0	0	0	0	-
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	2	4	0	0	0	0	6	-
		II Addl.District & Sessions Court, Tumakuru	2	4	0	0	0	0	6	-

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		IV Addl. District & Sessions Court, Tumakuru	1	4	0	0	0	0	5	-
27	UDUPI	Prl. District & Sessions Court	8	3	0	0	0	0	11	-
28	UTTARA KANNADA	Prl. District Court, Karwar	13	2	0	0	0	0	15	-
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	0	1	0	0	0	0	1	-
		II Addl. Dist. & Sessions Judge, Vijayapur	0	1	1	0	0	0	2	-
		III Addl. Dist. & Sessions Judge, Vijayapur	1	1	0	0	0	0	2	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	0	2	0	0	0	0	2	-
30	YADGIR	Prl. District & Sessions Court, Yadgir	3	0	0	0	0	0	3	-
Total			2553	847	479	101	18	12	3748	2 Years 4 Months 6 Days